

(b) Low nutritional standard was not the main but one of the causes of illness among students.

(c) The Government have no such scheme.

#### DECLINE IN THE STANDARD OF SPORTS

104. SHRI THILLAI VILLALAN :  
SHRI S. SIVAPRAKASAM :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether General P. P. Kumaramangalam has made a public statement that the standard of sports in schools has gone down mainly due to the indifference exhibited by the officials in the Department of Education; and

(b) if so, the details of the statement, and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : (a) The statement made by General P. P. Kumaramangalam was that good physical education at schools was essential for improving the standard of sports and indifference of education authorities was partly responsible for the low standard of sports in the country.

(b) It is a common knowledge that by and large Physical Education does not receive the attention it deserves, at school level. The All India Council of Sports has set up a Committee to study the matter in all its aspects. It is yet to finalize its report.

#### STREAMLINING OF D.D.A.

105. SHRI M. S. ABDUL KHADER :  
SHRI G. R. PATIL :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Administration has taken up with Government the question of streamlining the procedures and

organisation of the Delhi Development Authority; and

(b) if so, whether Government intend to undertake an independent assessment of the performance of the Delhi Development Authority ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : (a) The Lt. Governor, Delhi, has suggested a Work Study of the Delhi Development Authority.

(b) The Department of Personnel and Administrative Reforms, Government of India, have been requested to arrange for the Study.

#### QUOTA OF IMPORTED CANADIAN RAPE-SEED TO WEST BENGAL

106. SHRI KALYAN ROY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to serious crisis faced by 133 oil mills employing nearly 30,000 workers following the decision of the Central Government to cut down West Bengal's quota of imported Canadian rape-seed;

(b) if so, what is the total supply of rape-seed to West Bengal in between January to April, 1973 in comparison to last three years;

(c) whether Government propose to increase the above quota; and if so, to what extent; and

(d) if the reply to part (c) above be in the negative, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes, Sir. However, fears of any such serious crisis are considered unfounded. No specific quotas of imported rape-seed have been fixed for individual States but, as far as possible, an effort is made to meet the requirements of each State within the limits of availability of stocks. Currently, a monthly allotment

of 2,000 tonnes is being made to West Bengal.

(b)

Period	Quantity allotted to West Bengal Government (tonnes)	Quantity lifted by nominees Government of West Bengal Government (tonnes)
January-April, 1973	10,000	10,000*
„ „ 1972	17,000	13,145
„ „ 1971	28,324	9,736
„ „ 1970	nil	..

Estimated

(c) and (d) In the light of the position stated in reply to part (a), it is not possible to increase the rate of allotment for the present.

#### FAMINE RELIEF ASSISTANCE FOR JODHPUR FROM WORLD BANK

107. SHRIMATI PRATIBHA SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that certain famine relief schemes for Jodhpur (Rajasthan) had been referred to the World Bank seeking aid for implementing them;

(b) if so, the main features of these schemes, and

(c) the World Bank's response thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) A project with an outlay of Rs. 24.04 crores has been formulated for Jodhpur district under the drought Prone Areas Programme for seeking World Bank aid.

(b) The project comprises schemes for sheep, cattle and dairy development, ground water exploitation, rural electrification and provision of drinking water supply, moisture conservation, afforestation and market yards.

(c) A World Bank Reconnaissance Mission visited country in February, 1973 and

made a preliminary study of the Drought Prone Areas Programme and the projects formulated for seeking aid from the World Bank.

#### DROUGHT PRONE AREAS PROGRAMME FOR RAJASTHAN

108. SHRIMATI PRATIBHA SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a 'Drought Prone Areas Programme' had been launched in Rajasthan; and if so, when; and the progress made in its implementation so far; and the results achieved thereby; and

(b) the total cost of the programme; how much of it has already been spent thereon; and the contribution made by the Central Government in this respect so far; and the further extent of Central aid demanded and granted by Central Government in regard thereto.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Drought Prone Areas Programme in Rajasthan covering 10 districts was started in 1970-71. Since its inception, an expenditure of Rs. 11.95 crores has been incurred till the end of 1972-73. Till the end of December, 1972, 1276, hectares have been benefited through minor irrigation schemes; 3908 hectares have been covered under soil conservation and 17766 hectares under afforestation measures. Roads with a length of 477 kms. have been newly constructed and roads with a length of 731 kms. have been upgraded.

(b) Over the four year programme period from 1970-71 to 1973-74 the State Government will get an allocation of Rs. 20 crores. As against the expenditure of Rs. 11.95 crores till the end of January, 1973, Central Financial assistance of Rs. 9.31 crores was released till the end of 1972-73. Further release of Central assistance will be made to the State Government on the basis of the actual expenditure and the provisions available in the Central Budget for the current year, within the overall ceiling of Rs. 20 crores.